

Name of Corporate Debtor - Rainbow Denim Limited (In Liquidation)

Date of Commencement of Liquidation

List of Stakeholders as on

12-Apr-22

16-Jun-22

Annexure - 6

(Amount in Rs.)

## List of Operational Creditors (Workmen)

S. No.	Name of authorised representative, if any	Name of Employee	Employee Code	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of Claim under verification	Remarks, if any	
				Date of Receipt	Amount	Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of Claim						% of share in total amount of claim admitted
1	N.A	Mr. Girdhari Lal	184	N.A	N.A	59,977	-	Unsecured	1.81%	-	-	N.A	N.A	Note 1
2	N.A	Mr. Beas Dev Verma	221	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
3	N.A	Mr. Hemant Kumar	359	N.A	N.A	41,235	-	Unsecured	1.24%	-	-	N.A	N.A	Note 1
4	N.A	Mr. R. S. Chauragade	407	N.A	N.A	6,998	-	Unsecured	0.21%	-	-	N.A	N.A	Note 1
5	N.A	Mr. Sohan Dhingra	412	N.A	N.A	45,876	-	Unsecured	1.38%	-	-	N.A	N.A	Note 1
6	N.A	Mr. Subhash Kumar	423	N.A	N.A	16,594	-	Unsecured	0.50%	-	-	N.A	N.A	Note 1
7	N.A	Mr. Gurmail Singh	568	N.A	N.A	313	-	Unsecured	0.01%	-	-	N.A	N.A	Note 1
8	N.A	Mr. Prem Pal Singh	577	N.A	N.A	53,270	-	Unsecured	1.60%	-	-	N.A	N.A	Note 1
9	N.A	Mr. Vishal Sharma	686	N.A	N.A	44,364	-	Unsecured	1.34%	-	-	N.A	N.A	Note 1
10	N.A	Mr. Pawan Kumar	704	N.A	N.A	2,082	-	Unsecured	0.06%	-	-	N.A	N.A	Note 1
11	N.A	Mr. Sanjay Kumar Kalra	709	N.A	N.A	18,748	-	Unsecured	0.56%	-	-	N.A	N.A	Note 1
12	N.A	Mr. Kuldeep Singh	723	N.A	N.A	35,548	-	Unsecured	1.07%	-	-	N.A	N.A	Note 1
13	N.A	Mr. Raiiv Kumar	725	N.A	N.A	29,043	-	Unsecured	0.87%	-	-	N.A	N.A	Note 1
14	N.A	Mr. Sanjeev Kr. Saini	838	N.A	N.A	47,330	-	Unsecured	1.43%	-	-	N.A	N.A	Note 1
15	N.A	Mr. Gopal Tiwari	1138	N.A	N.A	2,424	-	Unsecured	0.07%	-	-	N.A	N.A	Note 1
16	N.A	Mr. Pritpal Singh	1288	N.A	N.A	34,040	-	Unsecured	1.03%	-	-	N.A	N.A	Note 1
17	N.A	Mr. Nripendra Kumar	1343	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
18	N.A	Mr. Virender Bali	1344	N.A	N.A	28,128	-	Unsecured	0.85%	-	-	N.A	N.A	Note 1
19	N.A	Mr. Heeraman	1395	N.A	N.A	3,431	-	Unsecured	0.10%	-	-	N.A	N.A	Note 1
20	N.A	Mr. Kamal Singh Chauhan	1450	N.A	N.A	44,916	-	Unsecured	1.35%	-	-	N.A	N.A	Note 1
21	N.A	Mr. Sunil Bhagi	1709	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
22	N.A	Mr. Satish Singh Rawat	1742	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
23	N.A	Mr. Jitender Kumar	1784	N.A	N.A	34,001	-	Unsecured	1.02%	-	-	N.A	N.A	Note 1
24	N.A	Mr. Ajay Kumar	1834	N.A	N.A	6,998	-	Unsecured	0.21%	-	3,236	N.A	N.A	Note 1
25	N.A	Mr. Rajinder Singh	1839	N.A	N.A	26,955	-	Unsecured	0.81%	-	-	N.A	N.A	Note 1
26	N.A	Mr. Krishanvir Sharma	2108	N.A	N.A	9,249	-	Unsecured	0.28%	-	-	N.A	N.A	Note 1
27	N.A	Mr. Raiesh Gupta	2171	N.A	N.A	2,916	-	Unsecured	0.09%	-	-	N.A	N.A	Note 1
28	N.A	Mr. Bhaskar Chandra Pant	2187	N.A	N.A	6,998	-	Unsecured	0.21%	-	129	N.A	N.A	Note 1
29	N.A	Mr. Vinod Kumar Saini	2191	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
30	N.A	Mr. Vijay Singh Rathaur	2193	N.A	N.A	43,514	-	Unsecured	1.31%	-	-	N.A	N.A	Note 1
31	N.A	Mr. Sanjeev Kumar	2200	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
32	N.A	Mr. Vikash Dhiman	2247	N.A	N.A	4,095	-	Unsecured	0.12%	-	-	N.A	N.A	Note 1
33	N.A	Mr. Sanjeev Sharma	2259	N.A	N.A	6,998	-	Unsecured	0.21%	-	-	N.A	N.A	Note 1
34	N.A	Mr. Raman Kumar	2496	N.A	N.A	3,423	-	Unsecured	0.10%	-	-	N.A	N.A	Note 1
35	N.A	Mr. Kamaljit	2499	N.A	N.A	2,384	-	Unsecured	0.07%	-	-	N.A	N.A	Note 1
36	N.A	Mr. Jasveer Kumar	2533	N.A	N.A	45,275	-	Unsecured	1.36%	-	-	N.A	N.A	Note 1
37	N.A	Mr. Ghanshyam Verma	2601	N.A	N.A	6,998	-	Unsecured	0.21%	-	-	N.A	N.A	Note 1
38	N.A	Mr. Vakil Chand	2650	N.A	N.A	25,836	-	Unsecured	0.78%	-	-	N.A	N.A	Note 1

S. No.	Name of authorised representative, if any	Name of Employee	Employee Code	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of Claim under verification	Remarks, if any
				Date of Receipt	Amount	Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of Claim	% of share in total amount of claim admitted					
39	N.A	Mr. Satvir Singh Rana	2693	N.A	N.A	104,641	-	Unsecured	3.15%	-	-	N.A	N.A	Note 1
40	N.A	Mr. Dewan Singh	2851	N.A	N.A	11,357	-	Unsecured	0.34%	-	-	N.A	N.A	Note 1
41	N.A	Mr. Vijay Kumar Pandey	2852	N.A	N.A	2,881	-	Unsecured	0.09%	-	342	N.A	N.A	Note 1
42	N.A	Mr. Arun Singh	2874	N.A	N.A	6,998	-	Unsecured	0.21%	-	1,524	N.A	N.A	Note 1
43	N.A	Mr. Taiinder Attri	2927	N.A	N.A	4,637	-	Unsecured	0.14%	-	1,642	N.A	N.A	Note 1
44	N.A	Mr. Satvir Singh Saini	2951	N.A	N.A	2,507	-	Unsecured	0.08%	-	258	N.A	N.A	Note 1
45	N.A	Mr. Neeraj Kumar	2996	N.A	N.A	3,398	-	Unsecured	0.10%	-	-	N.A	N.A	Note 1
46	N.A	Mr. Satish Kumar Sharma	2999	N.A	N.A	51,610	-	Unsecured	1.55%	-	-	N.A	N.A	Note 1
47	N.A	Mr. Sanjeev Kumar Sharma	3013	N.A	N.A	999	-	Unsecured	0.03%	-	-	N.A	N.A	Note 1
48	N.A	Mr. Kuldeep Singh	3175	N.A	N.A	3,498	-	Unsecured	0.11%	-	872	N.A	N.A	Note 1
49	N.A	Mr. Sanjay Chouhan	3177	N.A	N.A	558	-	Unsecured	0.02%	-	-	N.A	N.A	Note 1
50	N.A	Mr. Kuldeep Singh	3180	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
51	N.A	Mr. Sachin Kumar	3213	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
52	N.A	Mr. Shiv Kumar	3241	N.A	N.A	3,460	-	Unsecured	0.10%	-	-	N.A	N.A	Note 1
53	N.A	Mr. Sudip Kumar Aon	3243	N.A	N.A	341	-	Unsecured	0.01%	-	-	N.A	N.A	Note 1
54	N.A	Mr. Guddu Singh	3305	N.A	N.A	3,243	-	Unsecured	0.10%	-	-	N.A	N.A	Note 1
55	N.A	Mr. Shruti Sheel	3319	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
56	N.A	Mr. Ashok Yadava	3327	N.A	N.A	1,980	-	Unsecured	0.06%	-	245	N.A	N.A	Note 1
57	N.A	Mr. Sushil Kumar Upadhyay	3328	N.A	N.A	2,287	-	Unsecured	0.07%	-	-	N.A	N.A	Note 1
58	N.A	Mr. Amit Kumar Sharma	3375	N.A	N.A	2,044	-	Unsecured	0.06%	-	220	N.A	N.A	Note 1
59	N.A	Mr. Sanjay Sharma	3395	N.A	N.A	2,444	-	Unsecured	0.07%	-	357	N.A	N.A	Note 1
60	N.A	Mr. Rajeev Kumar	3399	N.A	N.A	8,706	-	Unsecured	0.26%	-	266	N.A	N.A	Note 1
61	N.A	Mr. Kamal Kumar	3417	N.A	N.A	6,998	-	Unsecured	0.21%	-	2,003	N.A	N.A	Note 1
62	N.A	Mr. Aslam Deen	3418	N.A	N.A	3,393	-	Unsecured	0.10%	-	830	N.A	N.A	Note 1
63	N.A	Mr. Kuldeep Singh	3433	N.A	N.A	2,707	-	Unsecured	0.08%	-	532	N.A	N.A	Note 1
64	N.A	Mr. Pawan	3434	N.A	N.A	47,766	-	Unsecured	1.44%	-	-	N.A	N.A	Note 1
65	N.A	Mr. Raiesh Chandra Mishra	3438	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
66	N.A	Mr. Hareram Pandey	3451	N.A	N.A	8,887	-	Unsecured	0.27%	-	2,028	N.A	N.A	Note 1
67	N.A	Mr. Pradeep Thakur	3498	N.A	N.A	3,308	-	Unsecured	0.10%	-	3,308	N.A	N.A	Note 1
68	N.A	Mr. Sunil Kumar	3509	N.A	N.A	31,467	-	Unsecured	0.95%	-	-	N.A	N.A	Note 1
69	N.A	Mr. Manish Kumar	3513	N.A	N.A	2,583	-	Unsecured	0.08%	-	1,033	N.A	N.A	Note 1
70	N.A	Mr. Ashok Kumar	3528	N.A	N.A	31,231	-	Unsecured	0.94%	-	-	N.A	N.A	Note 1
71	N.A	Mr. Ganesh Narayan Bawankule	3542	N.A	N.A	18,237	-	Unsecured	0.55%	-	-	N.A	N.A	Note 1
72	N.A	Mr. Nemi Chand Verma	3559	N.A	N.A	1,605	-	Unsecured	0.05%	-	-	N.A	N.A	Note 1
73	N.A	Mr. Matbar Singh	3584	N.A	N.A	39,010	-	Unsecured	1.17%	-	-	N.A	N.A	Note 1
74	N.A	Mr. Ankit Kumar	3599	N.A	N.A	3,498	-	Unsecured	0.11%	-	678	N.A	N.A	Note 1
75	N.A	Mr. Deepak	3600	N.A	N.A	3,167	-	Unsecured	0.10%	-	379	N.A	N.A	Note 1
76	N.A	Mr. Vikas	3601	N.A	N.A	3,442	-	Unsecured	0.10%	-	515	N.A	N.A	Note 1
77	N.A	Mr. Abhinav Rathaur	3610	N.A	N.A	3,376	-	Unsecured	0.10%	-	2,550	N.A	N.A	Note 1
78	N.A	Mr. Tajinder Saini	3614	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
79	N.A	Mr. Dharamvir Sharma	4245	N.A	N.A	49,815	-	Unsecured	1.50%	-	-	N.A	N.A	Note 1
80	N.A	Mr. Aman Banda	4044	N.A	N.A	50,254	-	Unsecured	1.51%	-	-	N.A	N.A	Note 1
81	N.A	Mr. Vikas Kumar	3813	N.A	N.A	29,444	-	Unsecured	0.89%	-	-	N.A	N.A	Note 1
82	N.A	Mr. Ramesh Singh	4061	N.A	N.A	29,750	-	Unsecured	0.90%	-	-	N.A	N.A	Note 1
83	N.A	Mr. Kuldeep Singh	3907	N.A	N.A	46,476	-	Unsecured	1.40%	-	-	N.A	N.A	Note 1

S. No.	Name of authorised representative, if any	Name of Employee	Employee Code	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of Claim under verification	Remarks, if any
				Date of Receipt	Amount	Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of Claim	% of share in total amount of claim admitted					
84	N.A	Mr. Robin Aggarwal	4000	N.A	N.A	15,072	-	Unsecured	0.45%	-	-	N.A	N.A	Note 1
85	N.A	Mr. Avtar Singh	3883	N.A	N.A	23,555	-	Unsecured	0.71%	-	-	N.A	N.A	Note 1
86	N.A	Mr. Blender	3724	N.A	N.A	42,614	-	Unsecured	1.28%	-	-	N.A	N.A	Note 1
87	N.A	Mr. Prabjit Singh	3852	N.A	N.A	41,030	-	Unsecured	1.24%	-	-	N.A	N.A	Note 1
88	N.A	Mr. Nand Lal Sharma	4212	N.A	N.A	37,207	-	Unsecured	1.12%	-	-	N.A	N.A	Note 1
89	N.A	Mr. Anil Kumar Singh	4108	N.A	N.A	44,432	-	Unsecured	1.34%	-	-	N.A	N.A	Note 1
90	N.A	Mr. Sunil Kumar	4052	N.A	N.A	38,207	-	Unsecured	1.15%	-	-	N.A	N.A	Note 1
91	N.A	Mr. Barinder Singh	3723	N.A	N.A	33,237	-	Unsecured	1.00%	-	-	N.A	N.A	Note 1
92	N.A	Mr. Kamlesh Yadav	3713	N.A	N.A	22,795	-	Unsecured	0.69%	-	-	N.A	N.A	Note 1
93	N.A	Mritunjay Ram Prajapati	3681	N.A	N.A	20,960	-	Unsecured	0.63%	-	-	N.A	N.A	Note 1
94	N.A	Mr. Satish	4315	N.A	N.A	19,952	-	Unsecured	0.60%	-	-	N.A	N.A	Note 1
95	N.A	Mr. Sunil Bhagi	4296	N.A	N.A	22,454	-	Unsecured	0.68%	-	-	N.A	N.A	Note 1
96	N.A	Mr. Nripendra Kumar	4105	N.A	N.A	17,930	-	Unsecured	0.54%	-	-	N.A	N.A	Note 1
97	N.A	Mr. Gopal Tiwari	3890	N.A	N.A	31,301	-	Unsecured	0.94%	-	-	N.A	N.A	Note 1
98	N.A	Mr. Suresh Kumar	4184	N.A	N.A	31,602	-	Unsecured	0.95%	-	-	N.A	N.A	Note 1
99	N.A	Mr. Heeraman	4106	N.A	N.A	10,153	-	Unsecured	0.31%	-	-	N.A	N.A	Note 1
100	N.A	Mr. Ripu Dawan	3634	N.A	N.A	3,046	-	Unsecured	0.09%	-	-	N.A	N.A	Note 1
101	N.A	Mr. Prem Chand	3635	N.A	N.A	1,450	-	Unsecured	0.04%	-	-	N.A	N.A	Note 1
102	N.A	Mr. Pankaj Kumar	3656	N.A	N.A	3,498	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
103	N.A	Mr. Balkar Singh Sarah	3743	N.A	N.A	4,311	-	Unsecured	0.13%	-	-	N.A	N.A	Note 1
104	N.A	Mr. Vijay Gour	3788	N.A	N.A	1,139	-	Unsecured	0.03%	-	-	N.A	N.A	Note 1
105	N.A	Mr. Baljeet Singh	3857	N.A	N.A	675	-	Unsecured	0.02%	-	-	N.A	N.A	Note 1
106	N.A	Mr. Nirmal Singh	3864	N.A	N.A	2,911	-	Unsecured	0.09%	-	-	N.A	N.A	Note 1
107	N.A	Mr. Rajbir Singh	3874	N.A	N.A	605	-	Unsecured	0.02%	-	-	N.A	N.A	Note 1
108	N.A	Mr. Gora Chand Biswas	4012	N.A	N.A	3,500	-	Unsecured	0.11%	-	-	N.A	N.A	Note 1
109	N.A	Mr. Rakesh Kumar	3639	N.A	N.A	6,998	-	Unsecured	0.21%	-	130	N.A	N.A	Note 1
110	N.A	Mr. Sanjay Chauhan	3795	N.A	N.A	1,222	-	Unsecured	0.04%	-	449	N.A	N.A	Note 1
111	N.A	Mr. Nathu Ram	3860	N.A	N.A	1,221	-	Unsecured	0.04%	-	952	N.A	N.A	Note 1
112	N.A	Mr. Rajat	3626	N.A	N.A	4,824	-	Unsecured	0.15%	-	1,407	N.A	N.A	Note 1
113	N.A	Mr. Akhilesh	3621	N.A	N.A	3,480	-	Unsecured	0.10%	-	1,591	N.A	N.A	Note 1
114	N.A	Mr. Brijesh Yadav	3709	N.A	N.A	4,738	-	Unsecured	0.14%	-	1,758	N.A	N.A	Note 1
115	N.A	Mr. Dharmendera Singh	3798	N.A	N.A	3,386	-	Unsecured	0.10%	-	2,861	N.A	N.A	Note 1
116	N.A	Mr. Anoop Singh	3809	N.A	N.A	1,114	-	Unsecured	0.03%	-	1,114	N.A	N.A	Note 1
117	N.A	Mr. Deepak	4214	N.A	N.A	7,945	-	Unsecured	0.24%	-	4,631	N.A	N.A	Note 1
118	N.A	Mr. Kush Bhatia	3754	N.A	N.A	24,417	-	Unsecured	0.74%	-	5,108	N.A	N.A	Note 1
119	N.A	Mr. Harmesh Singh	4358	N.A	N.A	2,108	-	Unsecured	0.06%	-	72	N.A	N.A	Note 1
120	N.A	Mr. Rakesh Joshi	4416	N.A	N.A	22,670	-	Unsecured	0.68%	-	-	N.A	N.A	Note 1
121	N.A	Mr. Hari Swaroop	4420	N.A	N.A	37,773	-	Unsecured	1.14%	-	-	N.A	N.A	Note 1
122	N.A	Mr. Jai Parkash	4421	N.A	N.A	22,172	-	Unsecured	0.67%	-	-	N.A	N.A	Note 1
123	N.A	Mr. Aslam Deen	4434	N.A	N.A	34,027	-	Unsecured	1.02%	-	-	N.A	N.A	Note 1
124	N.A	Mr. Dalip Kumar	4432	N.A	N.A	31,666	-	Unsecured	0.95%	-	-	N.A	N.A	Note 1
125	N.A	Mr. Anil Kumar Kaushik	4439	N.A	N.A	14,976	-	Unsecured	0.45%	-	-	N.A	N.A	Note 1
126	N.A	Mr. Tilak Rai	4487	N.A	N.A	29,689	-	Unsecured	0.89%	-	-	N.A	N.A	Note 1
127	N.A	Mr. Yogesh Kumar	4521	N.A	N.A	20,131	-	Unsecured	0.61%	-	-	N.A	N.A	Note 1
128	N.A	Mr. Jasbir Kumar	4525	N.A	N.A	40,007	-	Unsecured	1.20%	-	-	N.A	N.A	Note 1

S. No.	Name of authorised representative, if any	Name of Employee	Employee Code	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of Claim under verification	Remarks, if any
				Date of Receipt	Amount	Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of Claim	% of share in total amount of claim admitted					
129	N.A	Mr. Abdhesh Kumar Jha	4545	N.A	N.A	40,100	-	Unsecured	1.21%	-	-	N.A	N.A	Note 1
130	N.A	Mr. Dherraj Kumar Sharma	4539	N.A	N.A	25,061	-	Unsecured	0.75%	-	-	N.A	N.A	Note 1
131	N.A	Mr. Naresh Chander	4553	N.A	N.A	2,390	-	Unsecured	0.07%	-	-	N.A	N.A	Note 1
132	N.A	Mr. Hari Om Sharma	4557	N.A	N.A	19,937	-	Unsecured	0.60%	-	-	N.A	N.A	Note 1
133	N.A	Mr. Pratap Singh Bhimra	4558	N.A	N.A	22,375	-	Unsecured	0.67%	-	-	N.A	N.A	Note 1
134	N.A	Mr. Ritesh Kumar Sharma	3458	N.A	N.A	105,219	-	Unsecured	3.17%	-	-	N.A	N.A	Note 1
135	N.A	Mr. Balkar Singh Sarah	4247	N.A	N.A	71,346	-	Unsecured	2.15%	-	-	N.A	N.A	Note 1
136	N.A	Mr. Prabhat Nauriyal	1449	N.A	N.A	188,690	-	Unsecured	5.68%	-	-	N.A	N.A	Note 1
137	N.A	Mr. Mam Raj	437	N.A	N.A	97,742	-	Unsecured	2.94%	-	-	N.A	N.A	Note 1
138	N.A	Mr. S.S Arora	4104	N.A	N.A	546,785	-	Unsecured	16.47%	-	-	N.A	N.A	Note 1

- 3,320,281

100.00% - 43,020 - -

Note 1 : All the above claims have been verified to the extent of admitted amount. In the absence of proofs submitted by the Claimant, in view of Regulation 19(4) of IBBI (Liquidation Process) Regulations, 2016 the claims have been admitted on the basis of records available with Corporate Debtor.

Note 2: The identification of workmen and employees has been specified on the basis of the information provided by the Corporate Debtor.

Note 3: The dues pertaining to CIRP period (09-12-2019 to 12-04-2022) have been included in the list of unpaid CIRP Cost and hence in order to avoid duplication of claim, the same have not been included in the above admitted amount(s).

Note 4: The liquidator team has relied on the records of the HR department of the Corporate Debtor for the purposes of verification of claims

Note 5: In terms of provisions of Section 36(4)(a)(ii) of Insolvency and Bankruptcy Code, 2016 the Gratuity Fund shall not be included in the liquidation estate assets and shall not be used for recovery in the liquidation. The Corporate Debtor has subscribed to Employee Group Gratuity Fund Group covered by Gratuity Scheme of Life Insurance Corporation of the India which is managed by Trustees of Rainbow Denim Limited Employee Group Gratuity Trust under a Trust Deed dated 27-12-2017 executed by Corporate Debtor. The Fund value of the said scheme as on 31-03-2022 is Rs. 1,59,38,309/- which shall be withdrawn from LIC by Liquidator and distributed to the beneficiaries (workmen/employees) in accordance with the terms and conditions of said Trust Deed. Accordingly the liability on account of Gratuity as on Liquidation Commencement date towards Employees and Workmen is Rs. 30,50,690/- and Rs. 1,62,78,470/- respectively (Total Rs. 1,93,29,160/-) out of which Rs. 25,15,517/- and Rs. 1,34,22,792/- respectively (Total Rs. 1,59,38,309/-) shall be met out of the fund and hence has not been included in the admitted amount. The difference/shortfall calculated based on the value as on 31-03-2022 has been treated as liability of Corporate

Note 6: The CD made certain payments pertaining to the pre-CIRP period to employees / workmen before the IRP could take over upon commencement of CIRP. Also employee's contribution pursuant to two orders passed by Employees Provident Fund Organisation (EPFO) under Section 7A of EPFMP Act, 1952 on certain allowances (pertaining to Pre-CIRP period) and against complaint received by it for the dues (pertaining to Pre-CIRP/CIRP period) was not deducted from of respective employee/workmen by Corporate Debtor. EPFO has in its claim including such employees contribution towards PF which has been admitted by the Liquidator. Therefore, such the employee's due contribution is adjusted against the amount paid to the respective employees / workmen.

Note 7: In respect of claims submitted after the last date of submission (12-05-2022) the Liquidator will admit the claims only on general or special order of Hon'ble NCLT.